

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 218, 219 & 233 of 2012**

**Dated : 12<sup>th</sup> July, 2013**

**Appeal Nos. 218 & 219 of 2012**

**BalasoreAlloys Ltd. ... Appellant(s)**

**Versus  
OERC & Ors. ... Respondent(s)**

**Appeal No. 233 of 2012**

**Tata Steel Ltd. ... Appellant(s)**

**Versus  
OERC & Ors. ... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **12.08.2013.**

**COURT MASTER**